

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3199
(To be answered on the 16th December 2021)**

HELICOPTER SERVICE FROM VALMIKI NAGAR AIRPORT

3199. SHRI SUNIL KUMAR

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has any proposal to start helicopter service from Valmiki Nagar Airport to Patna;**
(b) if so, the details thereof; and
(c) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) : No Sir.

(b): Does not arise.

(c): After repeal of the Air Corporation Act in March 1994, the Indian domestic aviation market was deregulated. Consequently, airlines including Helicopter operators are free to induct capacity with any aircraft type for selecting whatever markets and network they wish to service and operate across the country subject to compliance with the extant guidelines in this regard. Thus, it is up to the airlines to provide air services to specific places depending upon the traffic demand and their commercial viability, in compliance with the extant guidelines.
